## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 264 OF 2014**

Dated: 26<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ..... Appellant(s)

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Punjab State Electricity Regulatory Commission ..... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Charu Singhal for

Mr. Sakesh Kumar for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.12.2017.</u>

(I.J. Kapoor)
Technical Member
ts/ss

(Justice Ranjana P. Desai) Chairperson